

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject: Reconstitution of Hon'ble Judges' Committees.

ORDER

No: 1067 of 2026/RG

Dated: 14.07.2026

In supersession of all previous orders on the subject, Hon'ble the Chief Justice (A), High Court of J&K and Ladakh, has been pleased to reconstitute the existing committees of the Hon'ble Judges of the High Court as under:

1.	ADMINISTRATIVE COMMITTEE. A. Service Conditions and Disciplinary matters of Judicial Officers. B. General Administration including: i) Probation, Regularization and Confirmation of Judicial Officers. ii) Seniority matters of Judicial Officers. iii) Screening of Judicial Officers for their continuation beyond the age of 50, 55 and 58 years. iv) Awarding of Super Time Scale and Selection Grade Scale of pay. v) Awarding of ACP Scale of pay. vi) Work review and assessment. vii) Constitution, abolition and continuance of Courts. viii) Conduct Rules. ix) Alteration of Date of Birth. x) Promotion of Civil Judges (Junior Division)/Munsiff to posts of Civil Judges (Senior Division)/Sub Judges. xi) Appointment of District Judges from amongst the Civil Judges(Senior Division) on the basis of Merit-cum-Seniority xii) Any other matter which the Chief Justice decides to refer to the Committee. Note:-The Chief Justice may invite any other Judge, who is not Member of this Committee, as a Guest Member in any meeting of the Committee.	Hon'ble the Chief Justice (A) Hon'ble Ms. Justice Sindhu Sharma. Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Mr. Justice Sanjay Dhar. Presenting Officer: Registrar General
2.	BUILDING AND INFRASTRUCTURE COMMITTEE. For Srinagar Wing i) All matters pertaining to infrastructure in Srinagar Wing of the High Court including approval of Building Plans of Court accommodation and Residential accommodation of Hon'ble Judges. ii) Matters related to Construction of New High Court Complex at Srinagar. iii) Maintenance and allotment/ change of residential accommodation of High Court Staff. <i>In addition, Chief Secretary of the UT of J&K and the Secretaries of Finance Department, Public Works and Law shall be co-opted as Members of the Committee to closely monitor the timely completion of projects and to facilitate a proper coordination between the officials at the district level and the decision-making authorities of the UT Government.</i> For Jammu Wing i) All matters pertaining to infrastructure in Jammu Wing of the High Court including approval of Building Plans of Court accommodation and Residential accommodation of Hon'ble Judges.	Hon'ble Mr. Justice Sanjay Dhar Hon'ble Ms. Justice Moksha Khajuria Kazmi. Hon'ble Mr. Justice Wasim Sadiq Nargal Presenting Officer: Registrar (Infrastructure), Srinagar Wing. Hon'ble Mr. Justice Rajnesh Oswal Hon'ble Mr. Justice Mohd. Akram Chowdhary Hon'ble Mr. Justice Rahul Bharti

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	ii) Matters related to construction of New High Court Complex at Jammu. iii) Maintenance and allotment/ change of residential accommodation of High Court Staff. <i>In addition, Chief Secretary of the UT of J&K and the Secretaries of Finance Department, Public Works and Law shall be co-opted as Members of the Committee to closely monitor the timely completion of projects and to facilitate a proper coordination between the officials at the district level and the decision-making authorities of the UT Government.</i>	Presenting Officer: Registrar (Infrastructure), Jammu Wing.
3.	BUILDING AND INFRASTRUCTURE COMMITTEE FOR SUBORDINATE COURTS IN UTS OF JAMMU & KASHMIR AND LADAKH. i) All matters pertaining to infrastructure in the District Courts of UTs of J&K and Ladakh including approval of Building Plans of Court accommodation and Residential accommodation of Judicial Officers. <i>Views of the concerned Administrative Judge shall be obtained and in addition, Chief Secretary of the Govt. of UT of J&K, Advisor to the Hon'ble LG of UT of Ladakh and the Secretaries of Finance Department, Public Works and Law shall be co-opted as Members of the Committee in respect of (iii) above to closely monitor the timely completion of projects and to facilitate a proper coordination between the officials at the district level and the decision-making authorities of the UT Government.</i>	For Jammu: Hon'ble Ms. Justice Sindhu Sharma. Hon'ble Mr. Justice Rajesh Sekhri Hon'ble Mr. Justice Sanjay Parihar Presenting Officer: Registrar (Infrastructure), Jammu Wing. For Ladakh: Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Mr. Justice Mohd. Akram Chowdhary. Hon'ble Mr. Justice Shahzad Azeem. Presenting Officer: Mr. Chemit Yurgyal, Secretary DLSA Kargil For Kashmir: Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Mr. Justice Mohd. Akram Chowdhary Hon'ble Mr. Justice Mohd. Yousuf Wani. Presenting Officer: Registrar (Infrastructure), Srinagar Wing. Note: Concerned Principal District and Sessions Judge may be invited for discussion on Video Conference, if necessary.
4.	FINANCE COMMITTEE i) Purchase of Telephones, Cell Phones and Vehicles. ii) Monitoring of the utilization of funds, sanctioned under the 14th Finance Commission in terms of resolution passed in Chief Justices' Conference, 2016. iii) Any other financial matter as may be referred by the Hon'ble Chief Justice to the Committee.	Hon'ble Ms. Justice Sindhu Sharma. Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Mr. Justice Sanjay Dhar. Presenting Officer: Registrar General Note: Director Finance may be invited, if necessary.
5.	PROTOCOL COMMITTEE i) Monitoring the matters pertaining to Hospitality and Protocol. ii) Maintenance, purchase and furnishing of Guest Houses & selection of photographs of official functions. (Hospitality matters and allotment of rooms of the High Court Guest Houses to be decided by the Chairperson)	Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Mr. Justice Mohd. Akram Chowdhary Hon'ble Mr. Justice Sanjay Parihar. Presenting Officer: Joint Registrar Protocol, Jammu /Srinagar.

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6.	INFORMATION TECHNOLOGY & ARTIFICIAL INTELLIGENCE COMMITTEE. - Scanning and digitization of Court records. - Computerization of High Court as well as district court complexes. - Purchases of computers including computer hardware and software. - Purchase of electronic and digital systems including photocopiers, etc. - Matters pertaining to cause list of the High Court. - Video conferencing facilities at High Court and various district court complexes. - E-filing project at High Court and district court complexes. - Introduction and installation of new technologies developed by Ministry of Science and Technology, Government of India in respect of judicial administration. - Live streaming. - E-Courts Mission Mode Projects.	Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Mr. Justice Rahul Bharti. Presenting Officer: Registrar Computer (IT). Central Project Coordinator (As per internal distribution)
7.	COMMITTEE TO MONITOR TRANSLATION OF SUPREME COURT JUDGEMENTS IN REGIONAL LANGUAGES DONE THROUGH SUPREME COURT VIDHIK ANUVAAD SOFTWARE (SUVAS)	Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Mr. Justice Wasim Sadiq Nargal. Hon'ble Mr. Justice Mohd. Yousuf Wani Co-opted Member: Mr. Tsewang Phuntsog, Chief Judicial Magistrate Leh. Presenting Officer: Registrar Computer (IT) Central Project Coordinator
8.	VIGILANCE COMMITTEE FOR THE STAFF. Disciplinary matters of the High Court and the Subordinate Court Staff.	Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Mr. Justice Rajesh Sekhri. Presenting Officer: Registrar Vigilance
9.	COURT MANAGEMENT SYSTEMS COMMITTEE. - To provide inputs and suggestions to National Court Management Systems Committee for formulation and effective implementation of National Management Plan/Policy. - Court and case management in the High Court and Subordinate Courts. - Control of delay and arrears including: - Judicial Reforms and Devising of plans to clear backlog in the High Court. - Criminal and Civil Justice reforms. - Monitoring of pendency and disposal of cases in all Subordinate Courts. - Laying down of norms for disposal of cases dealt by Judicial Officers in different cadres. - Monitoring of drive for weeding out of old, infructuous and ineffective cases. - Reduction of arrears and ensuring speedy trial. - Making five plus zero-a reality. Note 1: In this Committee, the concerned Portfolio Judge, if not a Member of this Committee, may also be associated for the purpose of monitoring pendency and disposal of cases in Subordinate Courts. Note 2: The Committee may associate officers of registry, Senior District Judges, Director State Judicial Academy, Senior Advocates, Officers of Statistical Department of J&K Government, experts in law and management for the purpose of (a) above.	Hon'ble Ms. Justice Sindhu Sharma Hon'ble Mr. Justice Rajnesh Oswal Hon'ble Mr. Justice Rajesh Sekhri Other Members: - Advocate General, UT of J&K; - Principal Secretary, Revenue Department, UT of J&K; - Principal Secretary, Home Department, UT of J&K; - Principal Secretary, Finance Department, UT of J&K; - Principal Secretary, Public Works Department, UT of J&K; - Commissioner Secretary, Department of Law, Justice and Parliamentary Affairs, UT of J&K. Note:- The corresponding heads of aforesaid Departments in the Administration of UT of Ladakh are also nominated. Member Secretary/Presenting Officer: Registrar Vigilance, High Court of J&K and Ladakh. Note:- The Chief Secretary, UT of J&K/Ladakh shall be invited as Special Invitee whenever required.

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10.	HIGHER JUDICIAL SERVICE (HJS) EXAMINATION COMMITTEE. - Direct recruitment to J&K Higher Judicial Service. - Appointment of District Judges from amongst the Civil Judges (Senior Division) on the basis of Merit cum Seniority. - Appointment of District Judges through Limited Competitive Examination (LCE).	Hon'ble Ms. Justice Sindhu Sharma. Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Mr. Justice Mohd. Akram Chowdhary. Hon'ble Mr. Justice Sanjay Parihar Presenting Officer: Registrar Vigilance
11.	ACCESSIBILITY COMMITTEE FOR THE HIGH COURT OF J&K AND LADAKH IN TERMS OF THE STANDARD OPERATING PROCEDURE ON ACCESSIBLE COURT DOCUMENTS, CIRCULATED BY THE e-COMMITTEE OF THE HON'BLE SUPREME COURT OF INDIA.	Hon'ble Ms. Justice Sindhu Sharma (Chairperson) Hon'ble Mr. Justice Rahul Bharti Co-opted Members: Sh. Rajiv Gupta, Registrar Vigilance. Ms. Seema Khajuria Shekhar, Sr. Advocate Sh. Abdul Hanan, Advocate, High Court Wing Srinagar. Ms. Saima Maqbool, Deputy Registrar, High Court Wing Srinagar. Sh. Sanjeet Kumar Sharma, Assistant Registrar (Computer), High Court Wing Jammu. Sh. Waseem Haider Khan, Sr. Technical Officer, High Court Wing Srinagar. Sh. Shadab Khan, System Officer, High Court Wing Jammu. Presenting Officer: Registrar Judicial, Jammu/Srinagar.
12.	MEDIATION AND CONCILIATION COMMITTEE	Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Mr. Justice Mohd. Akram Chowdhary. Hon'ble Mr. Justice Shahzad Azeem Presenting Officer: Coordinator, Mediation Centre, Jammu/Srinagar (Registrar Rules).
13.	COMMITTEE TO MONITOR PACE, PROGRESS AND IMPLEMENTATION AND OPERATIONALIZATION OF GRAM NYAYALAYAS.	Hon'ble Ms. Justice Sindhu Sharma. Hon'ble Mr. Justice Wasim Sadiq Nargal. Hon'ble Mr. Justice Mohd. Yousuf Wani. Presenting Officer: Registrar General
14.	COMMITTEE FOR APPOINTMENT AND PROMOTION OF OFFICIALS/OFFICERS OF THE HIGH COURT STAFF. - Recruitment and promotion of all cadres of the High Court Staff including seniority matters. - Service Conditions of the High Court Staff. - Service matters/grievances of the High Court Staff. - Compassionate appointments of staff in the High Court.	Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Mr. Justice Mohd. Akram Chowdhary. Hon'ble Mr. Justice Rajesh Sekhri. Presenting Officer: Registrar Administration.
15.	COMMITTEE FOR APPOINTMENT OF OATH COMMISSIONERS AND RESEARCH ASSISTANTS ETC. - Appointment of Oath Commissioners in Jammu & Kashmir. - Appointment of Research Assistants. - To lay down guidelines for appointment of Oath Commissioners. To revise and review the guidelines for appointment of Research Assistants.	Hon'ble Mr. Justice Wasim Sadiq Nargal. Hon'ble Mr. Justice Rajesh Sekhri Presenting Officer: Registrar Rules
16.	COMMITTEE TO EXAMINE THE MATTERS REGARDING ALL DAILY WAGERS, CONTRACTUAL EMPLOYEES INCLUDING OUT SOURCED EMPLOYEES, IF ANY. - To consider all matters relating to Daily Wagers/ Contractual employees in terms of SRO 520 dated 21.12.2017 or in terms of any other statute/ regulation/ order on the subject. - Any other connected matter.	Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Mr. Justice Mohd. Yousuf Wani. Hon'ble Mr. Justice Rajesh Sekhri. Co-opted Members: Registrar General. Registrar Vigilance. Presenting Officer: Principal Secretary to Hon'ble the Chief Justice.

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17.	RULES COMMITTEE	Hon'ble Ms. Justice Sindhu Sharma. Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Mr. Justice Wasim Sadiq Nargal Hon'ble Mr. Justice Mohd. Yousuf Wani. Presenting Officer: Registrar Rules
18.	COMMITTEE FOR MAKING RECOMMENDATIONS AND WORKING OUT FACILITIES EXTENDED TO THE FORMER JUDGES OF THE HIGH COURT INCLUDING THE STAFF REQUIREMENT FOR THE PURPOSE. i) Medical facilities and reimbursement of claims of Hon'ble former Judges. ii) Matters relating to welfare of Hon'ble Former Judges including framing of rules. iii) Any other connected matter. iv)	
	A. For Jammu Wing	Hon'ble Ms. Justice Sindhu Sharma. Hon'ble Mr. Justice Mohd. Akram Chowdhary. Hon'ble Mr. Justice Mohd. Yousuf Wani. Hon'ble Mr. Justice Rajesh Sekhri. Presenting Officer: Joint Registrar (Protocol), Jammu Wing. Note: In addition to the arrangement in vogue, Mr. Sanjeev Dogra, Protocol Officer, shall look after the protocol of the Former Hon'ble Judges.
	B. For Srinagar Wing	Hon'ble Ms. Justice Moksha Khajuria Kazmi. Hon'ble Mr. Justice Wasim Sadiq Nargal. Hon'ble Mr. Justice Shahzad Azeem. Presenting Officer: Joint Registrar (Protocol) Srinagar Wing. Note: In addition to the arrangement in vogue, Mr. Riyaz Ahmad, Protocol Officer, shall look after the protocol of the former Hon'ble Judges.
19.	COMMITTEE UNDER JUVENILE JUSTICE ACT.	Hon'ble Ms. Justice Sindhu Sharma. Hon'ble Mr. Justice Mohd. Akram Chowdhary Hon'ble Mr. Justice Wasim Sadiq Nargal. Presenting Officer: Director, J&K Judicial Academy
20.	GOVERNING COMMITTEE FOR JUDICIAL ACADEMY. i) Jammu & Kashmir State Judicial Academy. ii) Nomination of Judicial Officers for participation in training programmes of National Judicial Academy and other such institutions. iii) Formulation and conduct of training programmes for newly recruited and in service Judicial Officers.	Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Mr. Justice Rahul Bharti. Hon'ble Ms. Justice Moksha Khajuria Kazmi. Hon'ble Mr. Justice Mohd. Yousuf Wani. Presenting Officer: Director, J&K Judicial Academy

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21.	DISCIPLINARY COMMITTEES UNDER THE ADVOCATES ACT, 1961.	
	To deal with the complaints against the Advocates of Jammu Division.	Jammu Wing Hon'ble Ms. Justice Sindhu Sharma. Hon'ble Mr. Justice Mohd. Akram Chowdhary.
	To deal with the complaints against the Advocates of Kashmir Division and UT of Ladakh.	Srinagar Wing Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Mr. Justice Rahul Bharti.
	Note: Joint Registrar (Protocol), High Court Wing, Jammu/Srinagar shall act as Secretary of the Disciplinary Committee under Advocates Act in their respective wings. They shall also be the Presenting Officers.	
22.	ADMISSION & ENROLLMENT OF ADVOCATES COMMITTEE. i) To consider the admission and enrolment of advocates. ii) To consider resumption of practice and also transfer of the enrolment.	Hon'ble Ms. Justice Sindhu Sharma. Hon'ble Mr. Justice Rajnesh Oswal. Presenting Officer: Registrar Administration.
23.	COMMITTEE TO OVERSEE PROGRESS OF CASES ARISING UNDER J&K PRE-CONCEPTION AND PRE-NATAL SEX SELECTION/DETERMINATION (PROHIBITION AND REGULATION ACT 2002) ARISING UNDER THE PRE-CONCEPTION AND PRE-NATAL DIAGNOSTIC TECHNIQUES (PROHIBITION OF SEX SELECTION) ACT 1994.	Hon'ble Ms. Justice Sindhu Sharma. Hon'ble Ms. Justice Moksha Khajuria Kazmi. Presenting Officer: Registrar Vigilance
24.	SEXUAL HARASSMENT PROBE COMMITTEE i) Prevent and redressal of complaints regarding sexual harassment of women at workplace. ii) Prevention and redressal of complaints of sexual harassment and matters connected therewith in respect of transgender persons.	
	A. For Jammu Wing	Hon'ble Ms. Justice Sindhu Sharma (Chairperson). Co-opted Members: Mr. U.K. Jalali, Sr. Advocate Ms. Seema Khajuria Shekhar, Sr. Advocate Ms. Deepika Mahajan, Sr. Advocate Ms. Rimpash Sangotra, Law Officer, Social Welfare Department. Mr. Prem Sadotra, Advocate Secretary, High Court Legal Service Committee, ex-Officio Member Secretary, who shall also be the Presenting Officer.
	B. For Srinagar Wing	Hon'ble Ms. Justice Moksha Khajuria Kazmi (Chairperson). Co-opted Members: Mr. Nazir Ahmad Beigh, Sr. Advocate. Ms. Masooda Jan, Sr. Advocate. Ms. Saima Maqbool, Deputy Registrar Ms. Naseema Hassan Baqal, Deputy Registrar Mr. Naveed Mir, Advocate. Secretary, High Court Legal Service Committee, ex-Officio Member Secretary, who shall also be the Presenting Officer.

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25.	COMMITTEE FOR ALL MATTERS RELATING TO CREATION AND WORKING OF FAMILY COURTS. i) Building, Construction, Maintenance of Family Court Complexes, Identification of suitable premises in existing complexes for setting up of Family Courts. ii) To recommend Judicial Officers suitable for posting as Family Courts Judges. iii) To prepare and recommend panel of Principal Counsellors and Counsellors for the Family Courts. iv) To holistically consider all issues relating to Family Courts. v) To look into sensitization and training of Family Courts Judges, Counsellors and the staff.	For Jammu & Kashmir: Hon'ble Ms. Justice Sindhu Sharma. Hon'ble Mr. Justice Rahul Bharti. Hon'ble Mr. Justice Shahzad Azeem. For Ladakh: Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Ms. Justice Moksha Khajuria Kazmi. Hon'ble Mr. Justice Wasim Sadiq Nargal. Hon'ble Mr. Justice Sanjay Parihar. Presenting Officer: Registrar General
26.	HIGH COURT LEGAL SERVICES COMMITTEE.	Hon'ble Mr. Justice Sanjay Dhar. Co-opted Members: Advocate General. Mr. Z.A Shah, Senior Advocate. Mr. M.I. Qadri, Senior Advocate. Mr. Sunil Sethi, Senior Advocate. Ms. Seema Khajuria, Advocate. Sh. Keshav Chopra, Social Worker. Secretary, High Court Legal Services Committee, ex-Officio Member, who shall also be Presenting Officer.
27.	COMMITTEE ON ACCESSIBILITY FOR THE HIGH COURT AND DISTRICT COURTS OF UTs OF J&K AND LADAKH, CONSTITUTED WITH THE OVERREACHING OBJECTIVE OF ENHANCING PHYSICAL AND FUNCTIONAL ACCESSIBILITY FOR PERSONS WITH DISABILITIES.	Hon'ble Mr. Justice Rahul Bharti. Hon'ble Ms. Justice Moksha Khajuria Kazmi. Presenting Officer: Registrar/Joint Registrar Infrastructure. Note: Concerned Principal District and Sessions Judge may be invited for discussion on Video Conference, if necessary.
28.	COMMITTEE FOR MONITORING THE SECURITY ARRANGEMENTS WITHIN THE HIGH COURT COMPLEXES.	Jammu Wing Hon'ble Ms. Justice Sindhu Sharma Hon'ble Mr. Justice Rajnesh Oswal Co-opted Members: Advocate General. Mr. U.K. Jalali, Sr. Advocate Sh. Nirmal K.Kotwal, Bar President Sh. R.S. Thakur, Sr. Advocate Sh. Sunil Sethi, Sr. Advocate Ms. Mandeep Reen, Advocate Registrar Vigilance. Srinagar Wing Hon'ble Mr. Justice Sanjay Dhar Hon'ble Ms. Justice Moksha Khajuria Kazmi Co-opted Members: Advocate General. Sh. Zaffer Ahmad Shah, Sr. Advocate. Sh. Riyaz Ahmad Jan, Sr. Advocate. Sh. Jahangir Iqbal Ganaie, Sr. Advocate Sh. Faisal Qadri, Sr. Advocate. Ms. Heena Sultan, Advocate. Registrar Vigilance. Presenting Officer: Registrar Judicial, Jammu/Srinagar.
29.	COMMITTEE FOR ALLOTMENT OF CHAMBERS TO ADVOCATES.	
	A. For Srinagar Wing	Hon'ble Mr. Justice Sanjay Dhar Hon'ble Ms. Justice Moksha Khajuria Kazmi. Hon'ble Mr. Justice Shahzad Azeem
	B. For Jammu Wing	Hon'ble Ms. Justice Sindhu Sharma. Hon'ble Mr. Justice Mohd. Akram Chowdhary. Hon'ble Mr. Justice Rajesh Sekhri. Joint Registrar (Protocol) High Court wing Srinagar/Jammu shall act as Secretary of the Committee in their respective Wings, who shall be the Presenting Officer also.

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30.	LIBRARY COMMITTEE i) To consider purchase of library books for High Court and Subordinate Courts. ii) To consider purchase of newspapers, periodicals, etc. for library, official residences of Hon'ble Judges and Judicial officers. iii) Matters relating to maintenance of library books. iv) Purchase of various law packs (law reports in electronic format) v) Matters pertaining to availability of library books in courtrooms.	Hon'ble Mr. Justice Rahul Bharti. Hon'ble Mr. Justice Wasim Sadiq Nargal. Hon'ble Mr. Justice Rajesh Sekhri. Presenting Officer: Director, J&K Judicial Academy.
31.	VULNERABLE WITNESS DEPOSITION CENTRE (VWDC) COMMITTEE.	Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Mr. Justice Mohd. Akram Chowdhary. Hon'ble Mr. Justice Wasim Sadiq Nargal. Hon'ble Mr. Justice Mohd. Yousuf Wani Note: Principal Secretary Finance, UT of J&K or his nominee and Principal Secretary Finance, UT of Ladakh or his nominee shall be the ex-Officio Members of the Committee. Presenting Officer: Registrar/Joint Registrar Infrastructure.
32.	COMMITTEE FOR MONITORING MACT CASES IN DISTRICT COURTS.	Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Mr. Justice Mohd. Akram Chowdhary. Hon'ble Mr. Justice Rahul Bharti Hon'ble Mr. Justice Rajesh Sekhri. Presenting Officer: Registrar Vigilance.
33.	COMMITTEE TO MONITOR THE PROGRESS OF THE CASES PENDING BEFORE THE SUPREME COURT OF INDIA IN WHICH HIGH COURT OF J&K AND LADAKH IS A PARTY. i) Finalization of pleadings including affidavits and reports to be filed before the Hon'ble Supreme Court on behalf of the High Court. ii) Appointment of Advocate(s) on record and Senior Advocate(s) to represent the High Court before the Hon'ble Supreme Court. iii) Any other connected matter.	Hon'ble the Chief Justice (A) Presenting Officer: Registrar Rules.
34.	RIGHT TO INFORMATION COMMITTEE. To monitor disposal of matters under Right to Information Act.	Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Ms. Justice Moksha Khajuria Kazmi. Hon'ble Mr. Justice Wasim Sadiq Nargal. Hon'ble Mr. Justice Sanjay Parihar. Presenting Officer: Registrar Inspection, Jammu/Srinagar.
35.	COMMITTEE TO LOOK AFTER THE WELFARE OF THE STAFF OF DISTRICT JUDICIARY.	Hon'ble Mr. Justice Sanjay Dhar Hon'ble Mr. Justice Sanjay Parihar. Hon'ble Mr. Justice Shahzad Azeem. Presenting Officer: Pr. Secretary to Hon'ble the Chief Justice.
36.	SUPERVISION AND MANAGEMENT OF MUSEUM – JAMMU WING.	Hon'ble Mr. Justice Rahul Bharti. Hon'ble Mr. Justice Shahzad Azeem. Presenting Officer: Registrar Judicial, Jammu
	SUPERVISION AND MANAGEMENT OF MUSEUM – SRINAGAR WING.	Hon'ble Ms. Justice Moksha Khajuria Kazmi Hon'ble Mr. Justice Rajesh Sekhri. Presenting Officer: Registrar Judicial, Srinagar.
37.	COMMITTEE TO MONITOR THE EFFECTIVE IMPLEMENTATION OF THE VARIOUS DECISIONS/ RESOLUTIONS PASSED IN THE CHIEF JUSTICE'S CONFERENCE, 2016.	Hon'ble Mr. Justice Rahul Bharti. Hon'ble Mr. Justice Wasim Sadiq Nargal. Hon'ble Mr. Justice Mohd. Yousuf Wani Presenting Officer: Registrar General

38.	ACCREDITATION COMMITTEE IN TERMS OF THE HIGH COURT OF JAMMU AND KASHMIR NORMS FOR ACCREDITATION AS LEGAL CORRESPONDENTS AND GUIDELINES FOR REPORTING.	Hon'ble Mr. Justice Mohd. Akram Chowdhary. Hon'ble Mr. Justice Rahul Bharti. Hon'ble Mr. Justice Mohd. Yousuf Wani Presenting Officer: Registrar Judicial, Jammu/Srinagar
39.	COMMITTEE FOR MONITORING NDPS CASES IN DISTRICT COURTS.	Hon'ble Mr. Justice Mohd. Akram Chowdhary. Hon'ble Mr. Justice Rajesh Sekhri. Hon'ble Mr. Justice Mohd. Yousuf Wani. Hon'ble Mr. Justice Sanjay Parihar. Presenting Officer: Registrar Vigilance
40.	COMMITTEE TO IMPLEMENT GUIDELINES LAID DOWN BY JUDICIAL PRECEDENTS AND LAW IN CASES INVOLVING SEXUAL VIOLENCE AND MONITORING THE TRIAL OF SUCH CASES.	Hon'ble Mr. Justice Rahul Bharti. Hon'ble Ms. Justice Moksha Khajuria Kazmi Hon'ble Mr. Justice Wasim Sadiq Nargal. Hon'ble Mr. Justice Shahzad Azeem. Presenting Officer: Registrar Vigilance
41.	SUPERVISION AND MANAGEMENT OF AIR CAFE CUM E-LIBRARY – AT JAMMU.	Hon'ble Mr. Justice Rahul Bharti Presenting Officer: Registrar Judicial, Jammu
42.	MONITORING COMMITTEE. i) Monitoring the projects envisioned in the 14 th Finance Commission Report 2015-2020. ii) Monitoring the Projects of Model Courts. iii) Monitoring the projects under Centrally Sponsored Schemes. iv) Monitoring of infrastructure in District Courts in UTs of J&K and Ladakh in terms of resolution passed in Chief Justices' Conference 2016.	Hon'ble Mr. Justice Wasim Sadiq Nargal Hon'ble Mr. Justice Mohd. Yousuf Wani Hon'ble Mr. Justice Sanjay Parihar Presenting Officer:- Registrar/Joint Registrar Infrastructure
43.	COURTS CREATION COMMITTEE. i) To deal with matters pertaining to creation of Subordinates Courts, Commercial Courts and determination of their territorial Jurisdiction. ii) For setting up of commercial courts under the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts (Amendment) Act, 2018 as well as issues likely to arise in connection therewith.	Hon'ble Ms. Justice Sindhu Sharma Hon'ble Mr. Justice Rajnesh Oswal Hon'ble Mr. Justice Sanjay Dhar. Presenting Officer:- Registrar General
44.	GRIEVANCE REDRESSAL COMMITTEE FOR REDRESSAL OF GRIEVANCES OF ADVOCATES / BAR ASSOCIATION.	Jammu Wing Hon'ble Ms. Justice Sindhu Sharma Hon'ble Mr. Justice Rajnesh Oswal Hon'ble Mr. Justice Shahzad Azeem Srinagar Wing Hon'ble Ms. Justice Moksha Khajuria Kazmi Hon'ble Mr. Justice Mohd. Akram Chowdhary Hon'ble Mr. Justice Sanjay Parihar Presenting Officer:- Registrar Judicial, Jammu/Srinagar.
45.	COMMITTEE FOR FRAMING POLICY /GUIDELINES/INSTRUCTIONS /RULES WITH REGARD TO WEEDING OUT OF JUDICIAL FILES/ADMINISTRATIVE RECORD OF THIS HON'BLE COURT AND DISTRICT COURTS AND FOR TAKING IMMEDIATE STEPS FOR WEEDING OUT OF UNNECESSARY OLD RECORD.	Hon'ble Mr. Justice Rajnesh Oswal Hon'ble Mr. Justice Sanjay Parihar Hon'ble Mr. Justice Shahzad Azeem Presenting Officer: Registrar Judicial, Jammu/Srinagar.
46.	COMMITTEE FOR COMPILATION OF CHRONOLOGICAL GENESIS OF COURTS.	Hon'ble Mr. Justice Wasim Sadiq Nargal Hon'ble Mr. Justice Sanjay Parihar Hon'ble Mr. Justice Shahzad Azeem Presenting Officer: Registrar Rules.

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47.	COMMITTEE FOR SPORTS EVENTS AND CREATIVE ARTS. To organize sports events for Judges, Officers, employees of this Court, their family members and inter-High Court tournaments.	Hon'ble Mr. Justice Rahul Bharti Hon'ble Mr. Justice Wasim Sadiq Nargal Hon'ble Mr. Justice Sanjay Parihar Hon'ble Mr. Justice Shahzad Azeem Presenting Officer: i. Mr. Hilal Yousuf Additional Registrar – cum - Bench Secretary. ii. Mr. Sanjeev Dogra (Chief Administrative Officer) Protocol Officer, Jammu
48.	PUBLICATION COMMITTEE. Publication of Law Reports, Periodicals, Annual Administrative Reports and other Institutional Publications.	Hon'ble Ms. Justice Sindhu Sharma Hon'ble Mr. Justice Rajnesh Oswal Hon'ble Mr. Justice Rahul Bharti Presenting Officer: Director, J&K Judicial Academy
49.	ESTATES COMMITTEE. i) Maintenance and upkeep of existing High Court Bungalows. ii) Maintenance and allotment/change of residential accommodation of Hon'ble Judges. iii) Maintenance and allotment/change of residential accommodation of Judicial Officers.	Jammu Wing Hon'ble Mr. Justice Rajesh Sekhri Hon'ble Mr. Justice Sanjay Parihar Presenting Officer: Additional Registrar (Estates), Jammu Srinagar Wing Hon'ble Ms. Justice Sindhu Sharma Hon'ble Mr. Justice Shahzad Azeem Presenting Officer:- Deputy Registrar (Estates), Srinagar
50.	ESTATES COMMITTEE FOR LADAKH GUEST HOUSE.	Hon'ble Mr. Justice Rajnesh Oswal Hon'ble Ms. Justice Moksha Khajuria Kazmi Hon'ble Mr. Justice Rajesh Sekhri Presenting Officer: Principal District Judge, Leh.
51.	COMMITTEE FOR REQUIRED/ESSENTIAL ADDITIONS IN HORTICULTURE AND MAINTENANCE OF THE HIGH COURT COMPLEX.	Jammu Wing Hon'ble Ms. Justice Sindhu Sharma Hon'ble Ms. Justice Moksha Khajuria Kazmi Hon'ble Mr. Justice Shahzad Azeem Presenting Officer: Additional Registrar (Estates), Jammu. Srinagar Wing Hon'ble Ms. Justice Sindhu Sharma Hon'ble Ms. Justice Moksha Khajuria Kazmi Hon'ble Mr. Justice Sanjay Parihar Presenting Officer:- Deputy Registrar (Estates), Srinagar.
52.	MEDICAL PROTOCOL COMMITTEE.	Jammu Wing Hon'ble Mr. Justice Rajnesh Oswal Hon'ble Mr. Justice Wasim Sadiq Nargal Presenting Officer: i. Doctor Posted in High Court Dispensary Jammu. ii. Protocol Officer (Jammu). Srinagar Wing Hon'ble Mr. Justice Sanjay Dhar Hon'ble Mr. Justice Mohd. Yousuf Wani Presenting Officer: i. Doctor Posted in High Court Dispensary Srinagar. ii. Protocol Officer (Srinagar).

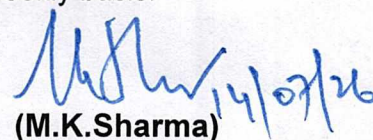
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14/07/20

53.	ARREARS COMMITTEE.	For High Court: Hon'ble Ms. Justice Sindhu Sharma Hon'ble Mr. Justice Rajnesh Oswal For District Courts of Jammu: Hon'ble Ms. Justice Sindhu Sharma Hon'ble Mr. Justice Rajnesh Oswal Hon'ble Mr. Justice Sanjay Dhar For District Courts of Kashmir: Hon'ble Mr. Justice Rajnesh Oswal Hon'ble Mr. Justice Sanjay Dhar For District Courts of Ladakh: Hon'ble Ms. Justice Sindhu Sharma Hon'ble Mr. Justice Mohd. Yousuf Wani Presenting Officer: Registrar Vigilance
54.	LITIGATION COMMITTEE.	Hon'ble Mr. Justice Rajesh Sekhri Hon'ble Mr. Justice Mohd. Yousuf Wani Presenting Officer: Registrar Rules.

Note-1: Hon'ble the Chief Justice (A) may assign, any matter not covered by the subject matters assigned to any Hon'ble Committee, to any existing Committee or constitute a special Committee for the purpose.

Note-2: It shall be the duty of concerned in-charge/section officer to keep track of the files and to submit the status of the files in hard as well as in soft form on weekly basis.

By Order


(M.K.Sharma)

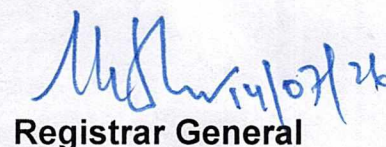
Registrar General

No: **30618-70** /RG/GS.

Dated: 14.07.2026

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar for kind information of His Lordship.
2. Secretary to Hon'ble Mr./Ms Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Member Secretary, J&K Legal Services Authority, Srinagar.
5. Director, J&K State Judicial Academy, Jammu
6. Registrar Inspection, High Court of J&K and Ladakh, Jammu
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
8. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
9. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
10. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar.
11. Secretary, High Court Legal Services Committee, Srinagar.
..... for information.
12. Director Finance High Court of J&K and Ladakh, Srinagar.
13. Incharge-NIC for information and for uploading the same on the official website of the High Court of J&K and Ladakh.
14. In-Charge Librarian, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
15. All Concerned Sections.
16. Order file.


Registrar General